

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4639

ANSWERED ON:23.04.2013

VISA APPLICATIONS

Abdulrahman Shri ;Gowda Shri D.B. Chandre;Jeyadural Shri S. R.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has received applications/requests from the fishery sector for issue of visa for engaging foreign experts;
- (b) if so, the details of such requests received during the last three years and the current year, State-wise; and
- (c) the action taken by the Government thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c): Ministry of Home Affairs received proposals from the Ministry of Agriculture (Department of Animal Husbandry, Dairying & Fisheries) seeking security clearance for the foreign deep sea fishing crew to be engaged in Indian registered fishing vessels during the proceeding 3 years and the current year as per details below :

Year Number of proposals received

2010 83

2011 60

2012 14

2013 1

The state wise data is not maintained by MHA.

Security clearances in respect of 21 proposals received since Oct 2011 could not be given as the individual foreigners did not fulfill the minimum salary condition of US\$ 25000 per annum. Recognizing the requirements in this sector, a decision on the policy issued relating to engagement of foreign crew on the Deep Sea Fishing Vessels has been conveyed on 14th March, 2013 to the Ministry of Agriculture (Department of Animal Husbandry, Dairying & Fisheries).